

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.109
C.P.(IB)/7(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

LSC Infratech Ltd

.....Applicant

V/s

Sadbhav Engineering Ltd

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Rupendra Kumar Porwal, Advocate

For the Respondent

: Mr. Ravi Pahwa, Advocate

ORDER

At the joint request of the Counsels for both sides, the matter stands adjourned to 21.06.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)